SHRI V. TULSIRAM: I am not allowed to speak...

MR. SPEAKER: Yes, you are allowed to speak, but everything will be done according to rule.

SHRI V. TULSIRAM: What about that which our leader has given...

MR. SPEAKER: Your leader is also humbly requested...(Interruptions)

SHRI V. TULSIRAM: When you are considering?

(Interruptions)

12.17 hrs.

PAPERS LAID ON THE TABLE

[English]

Review on the working of and Annual Report of the Film and Television Institute of India for 1985-86, etc. and a Statement showing reasons for delay in laying these papers

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA): I beg to lay on the Table—

- (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune for the year 1985-86.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1985-86 together with Audit Report thereon.
 - (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Film and Television

Institute of India, Pune, for the year 1985-86.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4276/87]

Statements explaining reasons for not laying the Annual Reports and Audited Accounts of Karnataka Dairy Development Corporation and Rajasthan State Dairy Development Corporation

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): I beg to lay on the Table—

- (1) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1984-85 and 1985-86 within the stipulated period of nine months after the close of the Accounting Year.
- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1980-81 and onwards within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-4278/87]

12.18 hrs.

ESTIMATES COMMITTEE

[English]

Forty-fifth and Forty-sixth Reports

SHRIMATI CHANDRA TRIPATHI (Chandauli): I beg to present the following